

DIVISION BENCH
COURT - II

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/352(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MAHESH KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Deepanjan Dutta Roy, Adv.] For the State Bank of India
Ms. Sanjana Jha, Adv.]

Ms. Urmila Chakraborty, Adv.] For the RP
Ms. Shreya Basu, Adv.]
Mr. D. Chakraborty, RP]

ORDER

1. Ld. Counsel appearing on behalf of the State Bank of India present. Ld. Counsel/Authorised Representative appearing on behalf of the RP present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **25.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.